GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4716
ANSWERED ON:12.08.2014
THEFT CASES
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of cases of theft have been reported in the National Capital Territory (NCT) of Delhi;
- (b) if so, the details thereof indicating the total number of such cases registered particularly theft of mobile phones and laptops along with the accused arrested and the action taken against the guilty persons during each of the last three years and the current year in the NCT of Delhi, area- wise:
- (c) the total number of such cases solved/unsolved and the action taken to solve all the pending cases;
- (d) whether the Government is aware of illegal trade in stolen items particularly mobile phones and if so, the reaction of the Government thereto; and
- (e) the action taken by the Government to check such cases in future and for recovery of the stolen items?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RMIJU)

(a) to (e): The details of theft cases including mobile phones and laptops registered by Delhi Police during each of the last three years and the current year i.e. 2011, 2012, 2013, 2014 (upto 30.06.2014) are as under: -

Details of theft cases solved, action taken against the person arrested during the years 2011, 2012, 2013 & 2014 (upto 31.07.2014) are at Annexure.

Investigating Officer make necessary efforts to track and recover the stolen mobile phones. These include contacting the service providers, ascertaining the user details of the number on which the handset is activated subsequent to its theft and visiting the address mentioned in the subscriber's KYC (Know Your Customer) form. All efforts are made by Delhi Police to solve the cases. Investigation is conducted in a scientific and professional manner to get the accused persons convicted. Special teams are formed and the efforts

are made by specialized units to solve the unsolved cases. Apart from this, Delhi Police also emphasises on public participation in solving crimes through various community policing schemes such as the `Eyes & Ears Scheme;` `Parivartan` (an initiative on women participation in beats in slum areas), regular meetings with citizens committees, RWAs, market associations, etc. The police public participation has yielded satisfactory results in solving cases.